

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**  
 (a) to (c). The conditions for registration as citizens of India under the Citizenship Rules, 1956, are:

- (i) the person concerned is of Indian origin and has been actually resident in India for six months immediately preceding the date of application;
- (ii) has close connections in India;
- (iii) has an intention to make India his permanent home;
- (iv) has signed the oath of allegiance as prescribed in the form of application;
- (v) is of good character and is otherwise a fit and proper person to be registered as a citizen of India.

4,76,140 persons have been registered as Indian citizens till the end of December, 1964. It is not possible to ascertain the number of persons yet to be registered.

**Pending Cases in Madras High Court**

1424. { **Shri M. P. Swamy:**  
           { **Shri Paramasivan:**  
           { **Shri Arunachalam:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of cases pending disposal in Madras High Court, in its original as well as an appellate side, as on 31st December, 1964; and

(b) the reasons for delay in disposal of cases?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) Original side—3,597.

Appellate side—19,329.

(b) The information is being obtained and will be laid on the Table of the House.

**Viyoor Jail, Kerala**

**1425. Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government are aware that there is no proper water supply arrangement in the Central Jail, Viyoor, Kerala;

(b) if so, the action taken in the matter; and

(c) whether Government are also aware that no proper bath-rooms are provided for the detenus?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). There was some difficulty but a temporary connection has now been obtained from the Trichur Water supply.

(c) There are no bath-rooms in the Special Sub-Jail but temporary cubicles have been provided to the detenus for their bath.

**Viyoor Sub-Jail, Kerala**

**1426. Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any complaints about accommodation regarding Special Sub-Jail, Viyoor, Kerala where the detenus are being kept;

(b) how many detenus are kept in one cell; and

(c) the floor area of a cell?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) Four.

(c) The area of a room is 229 sq. ft.

**Commonwealth Youth Festival**

**1427. Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether Government propose to stage the first Commonwealth Youth Festival in India;